

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 12.04.2017

R-Court No. : 2

Item No. : 43

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 31661 & 32262 OF 2016
WITH PRAYER FOR INTERIM RELIEF

SANTOSH KUMAR AND ORS.

...PETITIONER(S)

VERSUS

STATE OF U.P. AND ORS.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Registrar Court on 27.02.2017, when the following order was passed:

“SLP(C) No.31661/2016

The respondent Nos.1 & 2 have already filed the counter affidavit.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 18.01.2017 of this Court in respect of the respondent Nos.3 & 4.

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent No.5 within two weeks.

SLP(C) No. 32262/2016

Ld.counsel for the respondent Nos.1-3 has already filed the counter affidavit but he has failed to file the vakalatnama. Ld.counsel shall within a period of four weeks as last chance file the vakalatnama failing which the counter affidavit filed by him shall be taken off the record.

List the matter again on 12.04.2017.”

SLP(C) NO. 31661/2016

There are 5 Respondents in the instant matter.

It is submitted that Respondent Nos. 1 & 2 have already filed Counter Affidavit.

It is further submitted that in respect of Respondent No. 3 and 4, Counsel for the Petitioner has not furnished the fresh addresses so far.

It is further submitted that Counsel for the Petitioner has not taken fresh steps for service on Respondent No. 5 so far.

SLP(C) NO. 32262/2016

There are 3 respondents in this matter.

It is submitted that Ld. Counsel for the Respondent Nos. 1 to 3 has already filed Counter Affidavit but he has not filed Vakalatnama/ Appearance on their behalf so far despite last chance.

The matter above mentioned is listed before the Court of Registrar with this report.

Dated this the 11th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

M/s. Vidhi International, Advocates
Mr. Vinay Garg, Advocate.

ASSISTANT REGISTRAR